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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP Paulraj
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M/S. Romalingam Kamathi

counsel for 1st, 4th & 5th
Respondents



A. Prabhakara Reddy
A. Prasanna Venkat,
P. Rajadurai
Vishwasam
Syed Ansari

Counsel for
Petitioner



J. Chellakumaran
T. Saravanan
Prakashayini
Counsel for R2, R3 & R6



ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed a proposal for settlement, copy of the same was served to the counsel for respondents for consideration of the proposal and counter offer, if any, for which two weeks' time is granted. The counsel for the respondents shall make an endeavour to have instructions from their clients and exchange the responses before the next date of hearing in order to assist this Bench in relation to the offer made. Put up on

03.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)